

## **Pension Scheme for Persons Living with AIDS.**





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GOVERNMENT OF TRIPURA  
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT  
AGARTALA; TRIPURA.

No. F. 3(72)/DSWE/PEN.CELL/2011(L)/9583(200) Dated, Agartala, the 12th August, 2015.

**NOTIFICATION**

The Governor of Tripura is pleased to introduce a **Pension Scheme for Persons Living with AIDS**, w.e.f. 1<sup>st</sup> August 2015 for the welfare of the Persons Living with AIDS. The details of the scheme are as follows:

**1. Name of The Scheme:**

Pension Scheme for Persons Living with AIDS.

**2. Targeted Beneficiaries:**

The Persons living with AIDS and registered with the nearest Anti-Retroviral Therapy Centre (ART) & AIDS Control Society having no source of income shall be eligible for getting pension with the following condition.

- (i) The applicant of all ages shall be eligible for getting the benefit under this scheme irrespective of APL/BPL.
- (ii) The applicant must be a resident of Tripura.
- (iii) The applicant shall submit certificate of Registration issued by Anti-Retroviral Therapy Centre (ART) or AIDS Control Society along with the application. If an applicant does not submit, CDPO will get it verified.

**3. Rate of Pension:**

Rs. 500/- per month per beneficiary

**4. Proposed Date for Implementing the Scheme:**

1<sup>st</sup> August 2015.

**5. Method of selection of Beneficiaries:**

The applications would be invited from the eligible candidates by giving wide publicity through print media and electronic media for submitting it to the office of the CDPO of the concerned area. The concerned G.P /V.C / N.P /AMC as the case will be consulted by CDPO.

**6. Sanctioning Authority :**

The CDPOs will sanction the Pension to the eligible cases.

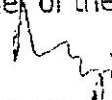
**7. Evaluation and Monitoring:**

The Department would monitor the progress of Payment of selected Beneficiaries in each month and submit a report to the govt. in each month

**8. Others:**

The Govt. may make any change in the scheme as and when required.

By order of the Governor

  
(M. NAGARAJU)

Secretary to the  
Government of Tripura